

Minutes of the Committee sitting held on 24.09.2018 at NGT Chennai
in Appeal No.87/2018 Vedanta Ltd. vs. State of Tamil Nadu and Ors.

The presence of the parties, Interveners and others have been recorded on a separate sheet.

Sri. P.S. Raman, learned Senior Advocate for Sterlite Industries along with his team of Advocates, made his submissions. Thereafter, Sri. N. P. Gopalakrishnan, Managing Director of Amrita Chemicals (India) Pvt. Ltd., Sri. R. H. Gopal, Executive Director of Shree Annam Chemicals Pvt. Ltd, Sri. R. MuthuManoharan, Vice-President of Green Star Fertilizers Ltd, Sri. T. Velsankar, Joint Managing Director of M/s P.S.T.S Logistics Pvt. Ltd. and President of Tuticorin Stevedores Association & other allied Industries, Sri. C. Karthikeya Prabhu, Joint Managing Director of Diamond Shipping Agencies Pvt. Ltd., Sri. A. Arun, Executive Director, Trans Earth Logistics Pvt. Ltd, Sri. P.S. Subramanian, Advocate, representing a section of villagers, Sri. Prem Mani, Director of Mani Agro Chem., Sri. Michael Motha, Director, South India Bromine and Allied Chemicals Pvt. Ltd., Sri. Thiyagarajan, President of Tuticorin Contractors Association, Sri. Ganesan, representing a section of farmers, Sri. L. Kanthasamy, Proprietor of Sri Pechiamman Transport and Traders, Sri. J. Jesiah Villavarayar, Director, Villavarayar & Son, who is a logistics

service provider, Sri. Muthiah, representing GEE GEE KAY, Sri. Kandasamy, Proprietor, Revathi Tanker Service, Sri. N. Sudalaimani, Member, Tuticorin Lorry Owners' Association, Sri. P. Subbiah, representing employees of Sterlite, Sri. Ashok Kumar, representing the Contract Employees and Workers of Sterlite Industries, Sri. Arul Murugan, Secretary, Tuticorin City Lorry Booking Agents Association, Sri. Rajagopalan, representing a section of farmers in Kumarettiapuram Village, Tuticorin, Sri. PeeruvaisulKarnaine, Director, Sea Port Logistics Pvt. Ltd, Sri. Ramakrishnan, another employee representing the employees of Sterlite Industries, Dr. R. Kailasam, Doctor working in Sterlite Industries, Sri. A. Sarvesan, Community Development Manager, Sterlite Industries and Sri. Pradeep Nair, another employee of Sterlite Industries were heard at length and their representations were received by the Committee.

The Ld. Senior Counsel for the Company also filed 45,000 representations of employees of the Company, employees of allied Industries, villagers etc. Representatives of allied industries also filed representations of other allied industries who were unable to present their representations in person.

On account of paucity of time, remaining persons could not be heard. The matter is, accordingly, adjourned and will now be heard on 5th October, 2018 at 10.30 A.M in the premises of National Green Tribunal, Southern Zone, Chennai. In the event the matter is not

concluded on that date, it will continue on the next day i.e. 6th October, 2018.

On 5th October, 2018, Sri. Vaiko, Intervener, Sri. Arjunan, Intervener, Sri. D. Raja, Intervener, Sri. Suresh, representing the Peoples' Power Organisation, Sri. Raja, Intervener for Traders Association, Smt. Fathima Babu, another Intervener along with Sri. P.H. Aravind Pandian, Additional Advocate General, representing the State of Tamil Nadu, Sri. Abdul Saleem, Advocate, representing the Tamil Nadu Pollution Control Board as well as Advocate for the Company and others will be heard.

Sd/-

(H.D. VARALAXMI)

Member

Sd/-

(DR. SATISH GARKOTI)

Member

Sd/-

(TARUN AGARWALA)

Chairperson

